

Privileges Motion against Sh. Karan Singh Dalal, MLA

Motion moved by/Date of motion	<u>Subject</u> The following Privilege Motion has been referred by the House to the Committee of Privileges.	Date of Statement of Sh. Karan Singh Dalal, MLA on the Floor of the House.
Shri Gyan Chand Gupta, MLA on 29 th August, 2016	Regarding misleading the House on 29 th August, 2016 by Sh. Karan Singh Dalal, MLA, wherein he has stated that 30% share of the whole amount under the Fasal Bima Yojna goes to the pocket of Ministers. He has no evidence in this regard and explanation given by him is also misleading the House and maligned the dignity of the House. The matter was referred by the House to the Committee of Privileges on 30 th August, 2016.	29 th August, 2016